

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

CP/187(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES:

Shri Nanalal Hiran

Vs.

Bloom Residency Private Limited

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Maitri Malde h/f Ranit Basu, Proxy Counsel appeared on behalf of the Petitioner. None present for the Respondent.
2. Proxy Counsel appears on behalf of the Petitioner and submits that the arguing Counsel is not available today and seeks time.
3. On request, list this matter on **26.09.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)